

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.143 - C.P.(CAA)/73(AHM)2022 in C.A.(CAA)/45(AHM)2022  
With  
ITEM No.144 - IA/4(AHM)2023

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

M Pratapray Prints Pvt Ltd  
M Pratapray Fashions Pvt Ltd

.....Applicant

**Order delivered on: 09/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan S. Godiawala, Advocate  
For the Respondent : Mr. B Rama Ambedkar, Assistant Director for RD NWR

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.

List the matter on 06.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

Sudha